

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 07  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt. Ltd.  
Vs.  
Ninex Developers Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 08.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Rakesh Kumar, Ms. Preeti kashyap, Advs.  
for RP

**ORDER**

List IA-5189, IA-5204 & IA-5205/2020 for hearing on  
**05.01.2021.**

- Sd

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- Sd.

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**